

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1355
TO BE ANSWERED ON DECEMBER 19, 2022**

CONSTRUCTION OF SEPTIC TANKS

NO. 1355. SHRI BRIJLAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government of Uttar Pradesh has requested Central Government to construct septic tanks for the cities in view of the adverse health effects of sewerage being discharged in the open in the absence of sewer lines in the country, especially in the urban areas of Uttar Pradesh;
- (b) if so, the details thereof and the reaction of Government thereto; and
- (c) whether Government proposes to give any special amount in the upcoming budget for the construction of septic tanks in cities, especially in the cities of Uttar Pradesh, under the Swachh Bharat Mission and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) to (c): Central Share (CS)/ Funds under Swachh Bharat Mission-Urban(SBM-U) 2.0 are allocated for the entire Mission Period (01.10.2021 to 01.10.2026), not on the yearly basis. The Mission Period allocation for various components to the State of Uttar Pradesh under SBM-U 2.0 is as under:

Component	Amount allocated
Toilet Construction (Sanitation)	₹143.40 Crores
Used Water Management (UWM)	₹2117.20 Crores
Solid Waste Management (SWM)	₹1235.09 Crores
Information, Education & Communication (IEC)	₹384.20 Crores
Capacity Building (CB)	₹193.10 Crores

Ministry does not *suo-moto* propose for grant of any amount to any States/ UTs for any type of work. The proposal/claims for release of funds has to be submitted by the concerned State/ UT Government. The State/UT Government is required to submit its Action Plan, duly approved by its State High Power Committee (SHPC) and conforming to all requirements of SBM-U Operational Guidelines and the conditions of new procedure issued by Ministry of Finance for fund released to States/UTs. Thereafter, the proposal can be considered in the Ministry for release of Central Assistance (CA)/ Grants.